



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032

OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF OCTOBER -2022

HEARING DATED 25/10/2022

SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL / VIRTUAL
1	1702878	746806	SHILPA GUPTA & RAHUL BERUAR	PH HOSPITALITY SERVICES PVT LTD Vs DARDEN RESTAURANTS, INC			PHYSICAL
2	1702878	747612	SHILPA GUPTA & ALMT LEGAL	PH HOSPITALITY SERVICES PVT LTD Vs SIDDHARTA RESORTS AND FOODS PVT LTD			PHYSICAL
3	1617994	746859	S.BALAJANAKI & MANGLA REGISTRATION SERVICE	MR SUNIL NAVATIA Vs JYOTI BOOK DEPOT PVT LTD			PHYSICAL
4	1646866	746949	PMG ASSOCIATES & SRINATH SRINIVASAN	DR.S. SAJIKUMAR Vs K.P.NAMBOODRIS AYURVEDICS			PHYSICAL
5	1630982	746951	CHADHA AND CHADHA & DELHI REGISTRATION SERVICES	FIN MALETTI SPA Vs IZUK CHEMICALS & HERBALS			PHYSICAL
6	1630982	747315	CHADHA & CHADHA & DELHI REGISTRATION SERVICES	FIN MALETTI SPA Vs IZUK CHEMICALS WORKS			PHYSICAL
7	1610853	746958	TOMY PAUL MAMPILLY & RAO & RAO	N.B.MANJU Vs HERITAGE POLYMERS LTD			PHYSICAL

8	1605599	747033	V.BAGYYA RAGHAVAN & VANDANA VILAS VAIDYA	HERBS & SPICE CATERING PVT LTD Vs GDP HOSPITALITY SERVICES PVT LTD			PHYSICAL
9	1605598	747034	V.BAGYYA RAGHAVAN & VANDANA VILAS VAIDYA	HERBS & SPICE CATERING PVT LTD Vs GDP HOSPITALITY SERVICES PVT LTD			PHYSICAL
10	1618017	747059	S.BALAJANAKI & KOCHHAR & CO	R.CHAITANYA KUMAR Vs M.V. HOSPITAL FOR DIABETES			PHYSICAL
11	1705715	747111	S.S RANA & CO & INTTL ADVOCARE	VIVEK RANA Vs SAGA LEISURE LTD			PHYSICAL
12	1705715	747110	S.S RANA & CO & INTTL ADVOCARE	VIVEK RANA Vs SAGA LEISURE LTD			PHYSICAL
13	1536831	747114	RAO & RAO & V.K SINHA	MOHD.SIKANDER Vs KACHHI TEXTILES (INDIA) PVT LTD			PHYSICAL
14	1536830	747116	RAO & RAO & MOHAN ASSOCIATES	MOHD.SIKANDER Vs KACHHI TEXTILES (INDIA) PVT LTD			PHYSICAL
15	1536832	747115	RAO & RAO & V.K SINHA				PHYSICAL



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SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1089905	747343	SEA LINKS	EMPEE DISTILLERIES LIMITED Vs BERENTZEN – GRUPPE AG			PHYSICAL
2	1612477	747204	PMG ASSOCIATES & PRATIMA YEZARKAR	LIVLONG NUTRACEUTICALS LTD Vs INDOCO REMEDIES LTD			PHYSICAL
3	1572185	747202	LEX EXIGO & REMFY & SAGAR	MEDIWINGS BIOSCIENCES PVT LTD Vs SANOFI – AVENTIS			PHYSICAL
4	1657174	747119	S.BALAJANAKI & DELHI REGISTRATION SERVICE	P.SOWMYA RAGHU Vs KAMLESH TEA ESTATE PVT. LTD			PHYSICAL
5	1611471	747236	SUNEER AND ASSOCIATES & Y.J. TRIVEDI & CO	MASHOOK AHAMED.A.H Vs KAMRON LABORATORIES LTD			PHYSICAL
6	1631436	747135	S.ARCHANA & R.K. DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAD HOLDINGS LTD Vs			PHYSICAL

				DIL LIMITED			
7	1631439	747134	S.ARCHANA & R.K. DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAD HOLDINGS LTD Vs DIL LIMITED			PHYSICAL
8	1631438	747133	S.ARCHANA & R.K. DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAD HOLDINGS LTD Vs DIL LIMITED			PHYSICAL
9	1631437	747136	S.ARCHANA & R.K. DEWAN & COMPANY	DECCAN INFRASTRUCTURE AND LAD HOLDINGS LTD Vs DIL LIMITED			PHYSICAL
10	1592055	747224	GVS JAGANNADHA RAO & V.K. SINHA	USHODAYA ENTERPRISES PRIVATE LTD Vs PRIYA MILK & MILK PRODUCTS PVT LTD			PHYSICAL
11	1611471	747747	SUNEER AND ASSOCIATES	MASHOOK AHAMED. A.H Vs GLENMARK PHARMACEUTICAL S LTD			PHYSICAL
12	1646254	747181	G.RAMJI & S.DHARMAKKA N	K.PARAMASIVAM Vs KALEESUWARI REFINERY PVT LTD			PHYSICAL
13	1711315	747172	SHILPA GUPTA & V.BAGHARAGH AVAN	S.B. VITTAL Vs NARESHKUMAR			PHYSICAL
14	1711316	747173	SHILPA GUPTA & V.BAGHARAGH AVAN	R.P. NIRANJAN KUMAR Vs NARESH KUMAR			PHYSICAL
15	1625014	747329	ASHOK KUMAR J.DAGA & VIPAN JAIN	C.PRAKASH CHAND Vs APOLLO PIPES PRIVATE LIMITED			PHYSICAL

16	1396387	719316	INDUS LAW & ARJUN T. BHAGAT	VIMAL CHORDIA Vs TATA CHEMICALS LIMITED			PHYSICAL
17	1396389	719292	INDUS LAW & DELHI REGISTRATION SERVICE	VIMAL CHORDIA Vs VEDRAM & SONS			PHYSICAL
18	1396389	714354	INDUS LAW & MAHTTA & CO	VIMAL CHORDIA Vs JEET RAI & SONS			PHYSICAL



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SRI .JAYESH S. PILLAI HEARING OFFICER OF TMR & G.I.

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME / OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1597479	748419	FATEHCAND.C SHAH & CO & ANAND AND ANAND	SHALIMAR AGARBATTI COMPANY Vs GUERLAIN S.A			PHYSICAL
2	1597479	747330	FATEHCAND.C.S HAH & CO & TRADE MARK REGISTRATION BUREAU	SHALIMAR AGARBATTI COMPANY Vs SHALIMAR CHEMICAL WORKS LIMITED			PHYSICAL
3	1602107	747345	L.R.SWAMI CO & P.K ARORA	SHEEL SECURITY PRODUCTS Vs SHIVAM ENERGY CONTROL SYSTEMS (P) LTD			PHYSICAL
4	1561663	747355	GUDWILL & GOODWILL & C.DANIEL & GLADYS	L.K. ADHUL RAZAK Vs AACHI SPICES & FOODS			PHYSICAL
5	1720128	747359	C.VENKATASUB RAMANIAM & K.C PATEL & CO	ROOPTEX PVT LTD Vs MIRAJ PRODUCTS PVT LTD			PHYSICAL
6	1707181	747377	DASWANI & DASWANI & R.K.DEWAN & CO	BHAVIKATTI NARASAPPA SWAMY Vs GODREJ SARA			PHYSICAL

				LIMITED			
7	1600053	748247	DASWANI & DASWANI & D K LALWANI & CO	VANCE & HEALTH PHARMACEUTICAL S PVT LTD Vs WIN – MEDICARE LTD			PHYSICAL
8	1600053	747408	DASWANI & DASWANI & VISHESH & ASSOCIATES	VANCE & HEALTH PHARMACEUTICAL S PVT LTD Vs ALKEM LABORATORIES LTD			PHYSICAL
9	1641137	747416	PVR ASSOCIATES	MED MANOR ORGANICS (P) LTD Vs MEDLEY PHARMACEUTICAL S PVT LTD			PHYSICAL
10	1668730	747417	RAO & RAO	MD. ABDUS SATTER Vs MEDLEY PHARMACEUTICAL S LTD			PHYSICAL
11	1646517	747447	C. VENKATASUBR AMANIAM & DELHI REGISTRATION SERVICE	U.SOUMYA.R.SHEN OY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL
12	1646519	747446	C. VENKATASUBR AMANIAM & DELHI REGISTRATION SERVICE	U.GOVINDARAYA SHENOY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL
13	1646520	747445	C. VENKATASUBR AMANIAM &	U.RADHAKRISHNA SHENOY Vs KIRORIMAL			PHYSICAL

			DELHI REGISTRATION SERVICE	KASHIRAM MARKETING AND AGENCIES PVT LTD			
14	1646518	747448	C. VENKATASUBR AMANIAM & DELHI REGISTRATION SERVICE	U.GOVINDARAYA SHENOY Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD			PHYSICAL
15	1646518	747639	C. VENKATASUBR AMANIAM & A.G. MAHAJAN & CO	U.GOVINDARAYA SHENOY Vs LAXMINARAYAN ZAWAR & SONS			PHYSICAL
16	1061956	170944	HARIKRISHNA & HOLLA & VISHESH AND ASSOCIATES	THE AKSHAYA PATRA FOUNDATION Vs INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS			PHYSICAL
17	1055848	717854	HOLLA ASSOCIATES & VISHESH & ASSOCIATES	THE AKSHAYA PATRA FOUNDATION Vs INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS			PHYSICAL
18	1317227	208720	P.C.N RAGHUPATHY & M.J. CHAWLA	R. RAJAMANI Vs GUPTA MOTORS			PHYSICAL
19	1010205	714701	HK LEGAL & DELHI REGISTATION SERVICE	H GURU INSTRUMENTS (S.I) PVT. LIMITED Vs NAND KISHORE MALHOTRA & CO			PHYSICAL
20	1406675	714596	BAGYA RAGHAVAN & S. LAKSHMI & R.K DEWAN & CO	PRAKASH MAGRAJ SHARMA Vs RAYMOND LTD			PHYSICAL

21	1288184	718876	HOLLA ASSOCIATES & L.R. SWAMI CO	D.M. CEMENTS PVT LTD Vs MYSORE CEMENTS LIMITED			PHYSICAL
22	1014866	716886	CONSCIENTIA LAW ASSOCIATES & MOHAN ASSOCIATES	ASCENT AQUAJACK INDIA PVT LTD Vs SHARP CORPORATION			PHYSICAL